

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 206
(IB)-943(PB)/2020
IA -3979/2023, IA-3389/2023

IN THE MATTER OF:

Srei Infrastructure Finance Ltd.

... **Applicant/Petitioner**

Versus

**Worlds Window Infrastructure & Logistics
Pvt. Ltd.**

... **Respondent**

Under Section: 7 of (IBC) CIRP

Order delivered on 09.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Shaiwal Srivastava, Adv. Taniya Bansal,
Adv. Sandipa Bhattacharjee in IA-979/2023

For the CWC : Shaiwal Srivastava

For the RP : Adv. Abishek Anand, Adv. Kunal

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is re-notified to 12.04.2024.

Sd/-
(COURT FFICER)